

(c) the number of Gosadan centres set up in the country, the places where they are set up with the number of cattle segregated in each centre ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) No regular systematic survey has been made to find out the number of useless cattle in the country. However, the Cattle Preservation and Development Committee set up by the Govt. of India in 1947 had estimated that about 8% of the country's cattle population was unproductive and 2% unserviceable. More recent estimates are not available.

(b) Castration of scrub bulls/other undesirable young calves is undertaken by the Field staff of the State Animal Husbandry Departments. A masscastration scheme was also launched by the States in the III Five Year Plan with a view to accelerating the tempo of castration work in the country. The number of animals castrated in 1967-68 is being collected from States.

Gosadan centres have been set up in remote forest areas with a view to segregating old, infirm and unproductive cattle from areas where active cattle development work has been taken up.

A total number of 22379 cattle were isolated (segregated) during the year 1967-68 at such of the Gosadans for which information has become available. No steps have been taken by Government to destroy useless cattle.

(c) A total number of 79 Gosadans has been set up in the country. A statement showing the locations of these Gosadans and the number of cattle segregated in each centre is laid on the Table of the House. [Placed in the Library. See No. LT-2651/68.]

#### Arrears of Provident Fund due from Pondichery Mills

4206. SHRI BABURAO PATEL : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that three Pondichery Mills, viz Anglo-French Textile

Limited, Swadeshi Cotton Mills and Shri Bharathi Mills Limited have not paid Provident Fund amounting to Rs. 7.39 lakhs, Rs. 15.14 lakhs and Rs. 12.56 lakhs, respectively;

(b) whether it is also a fact that these arrears were allowed to be accumulated because of collusion between the directors of the mills and the officials of the Provident Fund Scheme;

(c) precise steps taken by Government to recover the arrears and the amount recovered; and

(d) the reasons why legal steps are not taken against the directors and Provident Fund officials?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) Yes, as on 31.5.1968 except that the amounts due from the Swadeshi Cotton Mills and Bharathi Mills were Rs. 15.41 lakhs and Rs. 12.36 lakhs respectively.

(b) No.

(c) and (d). The following sums have since been recovered against the arrears referred to at (a) above:—

(i) Anglo-French Textile Ltd.	Rs. 1.42 lakhs
(ii) Swadeshi Cotton mills.	Rs. 0.63 lakhs
(iii) Shri Bharathi Mills Ltd.	Nil

The Pondicherry Administration has been moved for sanctioning proceedings under the Revenue Recovery Act in the case of Shri Bharathi Mills Ltd.

Certain proposals for clearance of the arrears by instalments are under consideration in the case of the other two Mills.

#### Delhi Milk Scheme.

4207. SHRI BABURAO PATEL : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the date of inception of the Delhi Milk Scheme with the amount of total investment so far;

(b) the types of milk the Scheme sells with its components and prices per litre;

(c) the number of men and women employed;

(d) whether a grant of Rs. 3.13 crores has been given by the Government for setting up a cattle-breeding centre at Moradabad;

(e) if so, the reasons for delay in setting up the Centre; and

(f) the number and type of cattle purchased during the last 2 years and their cost ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The Delhi Milk Scheme started functioning from 1st November, 1959. The total investment on the Delhi Milk Scheme upto 31.3. 1968 is as given below:—

(i) Plant & Equipment	Rs. 271.55 lakhs
(ii) Building & Airconditioning	Rs. 100.97 lakhs
	Rs. 372.52 lakhs

(b) Delhi Milk Schemes sells the following types of milk:—

Type of milk	Composition	Price per litre
Standardised Milk	5% fat content and 8.5% fat SNF (Solids not fat.)	Rs. 1.04
Cow Milk	Minimum 3.5% fat content and 8.5+S.N.F.	Rs. 1.04
Toned Milk	3% fat content and 8.5% S.N.F.	Rs. 0.74
Double toned Milk	1.5% fat content and 9% S.N.F.	Rs. 0.50

(c) Number of men and women employed in Delhi Milk Scheme is indicated below:—

Regular staff	Part-time staff at Milk Depots
No. of men 1789	766
No. of Women 48	1258

(d) No, Sir.

(e) Does not arise.

(f) Does not arise.

**पिछड़े क्षेत्रों के विकास के लिये सामाजिक संगठनों की वित्तीय सहायता**

4208. श्री जे० ब० लि० बिष्ट : क्या सत्ताज कल्याण मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार उन सामाजिक संगठनों का जो पिछड़े क्षेत्रों के विकास के लिये काम करते हैं, वित्तीय सहायता देती है;

(ख) यदि हां, तो जिन संगठनों की सहायता दी जाती है उनके नाम क्या हैं तथा वह किस प्रकार की हैं;

(ग) क्या सरकार उत्तर प्रदेश के पहाड़ी जिलों के उन सभी सामाजिक संगठनों का वित्तीय सहायता देगा जो दिल्ली में स्थापित तथा रजिस्टर्ड हैं;

(घ) यदि हां, तो यह सहायता कब से दी जायगी; और

(ङ) यदि नहीं, तो क्या सरकार ऐसे सामाजिक संगठनों का प्रोत्साहन देने के लिए उपयुक्त प्रबन्ध करेगी जिससे वे उचित ढंग से कार्य कर सकें ?

सत्ताज कल्याण विभाग में राज्य मंत्री (डा० श्रीमती कुमारेनु गृह) : (क) अनुसूचित जातियों और अनुसूचित आदिम जातियों तथा अन्य पिछड़े वर्गों के कल्याण के लिए कार्य करने वाले प्रमुख भारतीय प्रकार के गैर सरकारी संगठनों तथा सत्ताज कल्याण